



भारत सरकार

GOVERNMENT OF INDIA

सीमा शुल्क प्रधान आयुक्त का कार्यालय (विमानपत्तन व एयर कार्गो कोम्प्लेक्स)  
OFFICE OF THE PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT & A.C.C.)  
विमानपत्तन माल परिसर, एन. एस. सी. बी. आई विमानपत्तन, कोलकाता- ७०००५२  
AIR CARGO COMPLEX, NSCBI AIRPORT, KOLKATA: 700 052

**PUBLIC NOTICE NO. 85/2021**

Subject: - ECCS-launch of online CSB IV & V for Exports-reg...

Attention of all the stakeholders and courier companies is invited towards the Public Notice No. 71/2021 dated 04/10/2021 informing roll out of Express Cargo Clearance System (ECCS), application for Courier Export consignments.

2. In this context, vide para no. 11 of the above-mentioned Public Notice, it was informed that the roll-out of ECCS at Kolkata ICT was planned to be done in a phased manner and the exports covered under Courier Shipping Bill (CSB III) was launched.

3. Now, it has been decided that Courier Shipping Bill (CSB IV) and (CSB V) shall be rolled out completely depending on stability of the system and registration of flights in the ECCS. Hence, all concerned dealing with export consignment through courier mode are required to file CSB IV & V, online in ECCS, from 22.12.2021 onwards.

4. The procedure for export of courier shipments should be followed as prescribed under the Courier Imports and Exports (Electronic Declaration and Processing) Regulations, 2010, as amended, and other relevant provisions of the Act, and other Notifications, circulars etc as notified from time to time.

5. All the custodians and authorized couriers are hereby advised to provide the details of all flights to be registered in ECCS to the Department.

6. Further, Deputy Commissioner of Customs, Courier Terminal has been nominated as nodal officer for better coordination in the matter. Any problem encountered may be mailed at [accadm-n-apkolcus@gov.in](mailto:accadm-n-apkolcus@gov.in) and also may be contacted on 011-47019837.

7. All trade, courier companies, custodians and other stakeholders are requested to give wide publicity to this Public Notice.

8. With regard to roll out of courier shipping bill (CSB IV & V) in ECCS, difficulty, if any may be brought to the notice of the Joint Commissioner of Customs, Courier Terminal, Air Cargo Complex, Kolkata.

Date: 17/12/2021

Sd/-

(Deep Shekhar)

Principal Commissioner of Customs  
Airport & Air Cargo Complex, Kolkata